

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2329  
ANSWERED ON:11.03.2010  
RETIREMENT AGE OF HEADS OF TRIBUNALS  
Yadav Shri Sharad

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is any proposal under the consideration of the Government to bring uniformity in retirement age status, terms of office of Chairpersons/Presidents and Members of Tribunals and other statutory;
- (b) If so, the details thereof; and
- (c) the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VERRAPPA MOILY)

(a)to(c): Yes, Madam. The proposal is under consideration.